

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 5035
TO BE ANSWERED ON 26.03.2018**

ILO CONFERENCE

5035. SHRI R. PARTHIPAN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is planning to adopt the Recommendation No. 205 at 106th Session of International Labour Conference of International Labour Organization (ILO) to be held in Geneva;**
- (b) if so, the details thereof;**
- (c) whether the said recommendation is binding in nature and if so, the details thereof;**
- (d) whether it provides guidance on measures to be taken to generate employment and decent work for purposes of prevention, recovery, peace and resilience with respect to crisis situations arising from conflicts and disasters; and**
- (e) if so, the details thereof?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) & (b): No, Madam.

International Labour Organization (ILO) Recommendations are not open for ratification.

(c): No, Madam.

An ILO Recommendation is a non-binding instrument.

(d) & (e): Yes, Madam.

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As per the Recommendation, Members should adopt and implement a comprehensive and sustainable employment strategy to promote full, productive, freely chosen employment and decent work for women and men through employment-intensive investment strategies, local economic recovery and development initiatives, creation of an enabling environment for sustainable enterprises, supporting the public sector and promoting socially, economically and environmentally responsible public-private partnerships and other mechanisms for skills and capacity development and employment generation and develop and apply active labour market policies and programmes with a particular focus on disadvantaged, marginalized groups and individuals been made vulnerable by a crisis.

The members should seek to provide income-generation opportunities, stable employment and decent work for young women and men through integrated training, employment and labour market programmes that address the specific situations of young persons entering the world of work.

In the event of a crisis resulting in large numbers of internally displaced persons, Members should support the livelihoods, training and employment of internally displaced persons, with a view to promoting their socio-economic and labour market integration; build resilience and strengthen the capacity of host communities to promote decent employment opportunities for all and facilitate the voluntary return of internally displaced persons to their places of origin and their reintegration into labour markets when the situation allows it.
